

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 870**

**TO BE ANSWERED ON DECEMBER 06, 2021**

**PENDING SUBSIDY INSTALLMENTS UNDER PMAY**

**NO. 870. MS. SAROJ PANDEY:**

Will the *Minister of Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that the second installment of the subsidy to be provided to the beneficiaries in Chhattisgarh, Jharkhand and Odisha under Pradhan Mantri Awas Yojana is pending till date; and
- (b) if so, the number of such pending cases and the time by when these beneficiaries will be provided with their second installment?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a) to (b): No, Sir. Under Pradhan Mantri Awas Yojana-Urban (PMAY-U), Central assistance is released in 3 instalments of 40%, 40% and 20% upon fulfilment of mandatory compliances such as beneficiaries attachment in Management Information System (MIS), registration of Affordable Housing in Partnership (AHP) projects/ In-situ Slum Redevelopment (ISSR) projects under Real Estate Regulatory Authority (RERA), submission of utilization certificates, commensurate physical progress, Action Taken Reports (ATRs) on the Third Party Quality Monitoring Agency's observations, geo-tagging of houses/ projects, Social Audit etc. Due instalments of admissible Central assistance are released once mandatory compliances are achieved by States/ Union Territories in respect of sanctioned projects.

Number of beneficiaries for whom proposals for release of second installment of Central assistance are yet to be received from the States of Chhattisgarh, Jharkhand and Odisha are 85,885,42,438 and 46,040 respectively.

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